

Company Ltd. is overstaffed, it has not been possible to absorb the retrenched employees/workers of the Gandhamardan Bauxite Project in the other existing Units of the Company. Accordingly, Public Sector Undertakings like SAIL, Oil India Ltd., NALCO, Indian Rare Earths Ltd., Indian Oil Corporation Ltd., South Eastern Coal Fields Ltd., Hindustan Zinc Ltd. and Fertilizer Corporation of India Ltd. and certain State Government Undertakings operating in the State of Orissa have been requested to absorb the retrenched employees/workers of the Gandhamardan Bauxite Project in their organisations on humanitarian grounds to the extent possible.

International Tourist Beach Resort at Belekere in Karnataka

385. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of COMMERCE AND TOURISM be pleased to state:

(a) whether Government had a proposal to set up an International Tourist Beach Resort at Belekere in North Kanara district in Karnataka; and

(b) if so, the steps taken in this regard?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) Yes, Sir.

(b) The proposal has not been considered by the Department to the non-availability of suitable land for the project.

Introduction of Indian Judicial Service

386. SHRI P.C. THOMAS: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there is any proposal to form Indian Judicial service;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c). The 11th Law Commission in its 116th Report had recommended the formation of All India Judicial Service. The proposal did not, however, find favour in the Chief Justices' Conference held in October, 1988. Most of the States, whose comments have been received on the subject, have opposed the formation of such service. As such, the proposal for creation of All India Judicial Service has been dropped.

Declaration of Elaveezha Poonchira Centre of Kerala as a National Tourist Centre

387. SHRI P.C. THOMAS: Will the Minister of COMMERCE AND TOURISM be pleased to state:

(a) whether Government propose to explore the possibility of declaring Elaveezha Poonchira Centre in Kerala as National Tourist Centre; and

(b) if so, the time by which the decision is likely to be taken?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). It is not the practice of the Central Department of Tourism to declare any place of tourist interest as a National Tourist Centre. However, the Department of Tourism provides financial assistance for the development of tourist infrastructure in the State based on specific proposals received from the State Governments.